

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 610**

**TO BE ANSWERED ON JULY 25, 2024**

**TARGET FOR CONSTRUCTION OF HOUSES UNDER PMAY**

**NO. 610. SHRI SUDHEER GUPTA:**

**SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the total number of houses constructed by the Government under Pradhan Mantri Awas Yojna (PMAY) till date, State-wise;**
- (b) whether the Government proposes to construct three crore new houses under the PMAY;**
- (c) if so, the details thereof and the number of houses likely to be constructed in villages and cities separately in the country during the current fiscal year under PMAY;**
- (d) the details of facilities likely to be provided in these newly constructed houses;**
- (e) the total amount of funds sanctioned and released for the construction of houses under PMAY during the current fiscal year; and**
- (f) whether the Government has set any target for completion of PMAY and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a)to (f): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country.**

**PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses under the scheme. Based on the project proposals submitted by States/UTs, a total of 118.63 lakh houses have been sanctioned by the Ministry, out of which 114.33 lakh have been grounded and 85.04 lakh are completed/delivered to the beneficiaries in urban areas as on 15.07.2024. The State wise details of houses sanctioned, grounded and completed/ delivered to the beneficiaries is at Annexure.**

**A total of ₹ 1,99,652 crore have been sanctioned for the construction of houses under PMAY-U, out of which ₹1,64,061.18 crore have been released since inception and current fiscal year. The scheme has been extended till 31.12.2024, except CLSS vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe.**

**Union Cabinet on 10.06.2024 has resolved to provide assistance to 3 crore additional rural and urban households for the construction of houses, to meet the housing requirements arising out of the increase in the number of eligible families.**

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**State wise details of houses sanctioned, grounded and completed/  
delivered to the beneficiaries under PMAY-U**

Sl. No.		Name of the State/ UT	Physical Progress (Nos)		
			Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	States	Andhra Pradesh	21,37,028	19,90,937	9,73,837
2		Bihar	3,14,477	3,05,811	1,47,979
3		Chhattisgarh	3,02,663	2,89,128	2,38,894
4		Goa	3,146	3,146	3,145
5		Gujarat	10,05,204	9,83,778	9,18,185
6		Haryana	1,15,034	93,153	68,114
7		Himachal Pradesh	12,758	12,668	10,705
8		Jharkhand	2,29,156	2,13,534	1,42,810
9		Karnataka	6,38,121	5,73,160	3,69,449
10		Kerala	1,67,322	1,47,721	1,23,453
11		Madhya Pradesh	9,61,147	9,49,265	8,01,068
12		Maharashtra	13,64,923	11,16,949	8,55,339
13		Odisha	2,03,380	1,80,647	1,47,148
14		Punjab	1,32,235	1,16,264	83,894
15		Rajasthan	3,19,863	2,64,357	1,91,971
16		Tamil Nadu	6,80,347	6,63,430	5,70,294
17		Telangana	2,50,084	2,44,219	2,24,659
18		Uttar Pradesh	17,76,823	17,33,051	15,47,101
19		Uttarakhand	64,391	60,160	34,504
20		West Bengal	6,68,953	6,12,998	4,00,257
<b>Sub- total (States) :-</b>			<b>113,47,055</b>	<b>105,54,376</b>	<b>78,52,806</b>
21	North East States	Arunachal Pradesh	8,499	8,070	7,753
22		Assam	1,76,643	1,60,473	1,02,712
23		Manipur	56,037	48,657	14,699
24		Meghalaya	4,758	3,793	1,632
25		Mizoram	39,605	39,215	11,069
26		Nagaland	31,860	31,841	22,850
27		Sikkim	316	316	202
28		Tripura	92,854	84,751	74,049
<b>Sub- total (N.E. States) :-</b>			<b>4,10,572</b>	<b>3,77,116</b>	<b>2,34,966</b>
29	Union Territories	A&N Island	376	376	47
30		Chandigarh	1,256	1,256	1,256
31		DNH & DD	9,947	9,947	9,230
32		Delhi	29,976	29,976	29,976
33		J&K	47,040	42,894	24,244
34		Ladakh	1,307	1,014	843
35		Lakshadweep	-	-	-
36		Puducherry	15,995	15,271	9,994
<b>Sub- total (UT) :-</b>			<b>1,05,897</b>	<b>1,00,734</b>	<b>75,590</b>
<b>Grand Total :-</b>			<b>118.64 Lakh</b>	<b>114.33 Lakh*</b>	<b>85.04 Lakh*</b>

\* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period